NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

TP No. 60/NCLT/AHM/2017 (New) With Gujarat High Court CP no. 485 and CA No. 464/2016

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.05.2017

Name of the Company:

M B Stone Pvt. Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) **DESIGNATION** REPRESENTATION **SIGNATURE**

1. VAIBHAUI PARIKH

ADVOCATE

PETITIONER

te macalé 3. Lalit M. Palei

Morroe

Learned Advocate Ms. Vaibhavi Parikh present for Petitioner. Learned Advocate Mr. Lalit Patel present for Kotak Mahindra Bank Ltd. (Objector).

Affidavit of Kotak Mahindra Bank Ltd. (Creditor) filed objection for the Scheme.

Copy of Affidavit given to the Petitioner Counsel.

Petitioner shall state the total value of Creditors both Secured and Unsecured separately and the Percentage of Outstanding Debt Value of the Kotak Mahindra Bank Ltd. along with CA Certificate, to consider the objection of the above said Creditor.

List the Matter on 30.05.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 22nd day of May, 2017.